NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 272/(MAH)/2017 M.A. No. 408/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Edelweiss Finvest Pvt. Ltd. V/s Rezcom Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Oendri 1/6 A	Neogi, Adv. 262 Partness,	for On.

<u>ORDER</u> MA 408/2017 in CP 272/58, 59/NCLT/MB/MAH/2017

- 1. From the side of the Respondent Debtor it is informed that reply is to be filed against the Amendment Application (MA 408).
- 2. Under the circumstances matter is adjourned to **12.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) Date : 10.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)